NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 67/560/NCLT/AHM/2017 (New) Madhya Pradesh High Court Jabalpur Bench CP No. 4/1998 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2017

Name of the Company:

Mukund Das Maheshwari

V/s.

ROC, Gwalior

Section of the Companies Act:

Section 560 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

fother

1. MUKUND DAS MAHESHWARI

Petitioner Mr. Mukund Das Maheshwari present. None present for Registrar of Companies.

Heard arguments of petitioner.

Petitioner is directed to issue notice to ROC, Gwalior and to all the shareholders in perfect pottery company limited by speed post and file proof of service before this Tribunal.

List the matter on 05.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 1st day of August, 2017.